

Central Board of Trustees, Employees' Provident Fund. However, Government is yet to take a final view in the matter.

There is no proposal to reduce the number of workers to 5 instead of 20 for coverage under Employees' Provident Funds and Miscellaneous Provisions Act, 1952.

Setting up of National Skill Development council

2135. DR. V. MAITREYAN: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether Government has constituted National Skill Development Council;
- (b) if so, the details thereof along with the main objectives of this Council;
- (c) whether Government has any proposal to set up 50000 Skill Development Centres in the country;
- (d) if so, the State-wise details thereof; and
- (e) by when such centres are likely to be set up along with the funds allocated for the purpose?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI KODIKUNNIL SURESH): (a) and (b) Government has set up Prime Minister's National Council on Skill Development as an apex institution in July, 2008 with following functions

- (i) lay down broad policy objectives, strategies, financing and governance models to promote skill development;
- (ii) review progress of activities relating to skill development periodically and provide mid-course corrections, including changes in part or whole of current schemes under implementation;
- (iii) orchestrate Public Sector/Private Sector Initiatives in a framework of collaborative action.

The composition of the council is given in Statement (*See below*).

- (c) to (e) Ministry of Labour and Employment has proposed to set up 5000

Skill Development Centres in the country during 12th Plan Period. The Project is at the stage of consultation and formulation. State-wise details have not been worked out.

Statement

The composition of the PM's National Council on Skill Development is as follows:-

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| 1. | Prime Minister | Chairman |
| 2. | Minister of Human Resources Development | Member |
| 3. | Finance Minister | Member |
| 4. | Minister of Heavy Industry and Public Enterprises | Member |
| 5. | Minister of Rural Development | Member |
| 6. | Minister of Housing and Urban Poverty Alleviation | Member |
| 7. | Minister of Labour and Employment | Member |
| 8. | Minister of Micro Small and Medium Enterprises | Member |
| 9. | Minister of Social Justice and Empowerment | Member |
| 10. | Minister of Youth Affairs and Sports | Member |
| 11. | Minister of State (Independent Charge) for Women and Child Development | Member |
| 12. | Deputy Chairman, Planning Commission | Member |
| 13. | Chairperson, National Manufacturing Competitiveness Council | Member |
| 14. | Chairperson of the National Skill Development Corporation | Member |

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| 15. | Shri S. Ramadorai, Vice Chairman of TCS | Member |
| 16. | Mr. Nandan Nilekani, Chairman of Unique Identification Authority of India (UIDAI) | Member |
| 17. | Mr. Manish Sabharwal, CEO, Team Lease | Member |
| 18. | Smt. Laila Tayabji, Chairperson of Dastkar | Member |
| 19. | Smt. Renana Jhabwala, National Coordinator SEWA | Member |
| 20. | Shri Rajendra Pawar, Chairman and Co-founder NIIT Group | Member |
| 21. | Principal Secretary to PM | Member Secretary |

Domestic workers under RSBY

2136. SHRI BHAGAT SINGH KOSHYARI: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether a task force has recommended bringing domestic workers under the ambit of the flagship Rashtriya Swasthya Bima Yojana (RSBY);
- (b) if so, the details thereof and the reaction of Government thereto;
- (c) whether the task force has also made recommendation with regard to skills training and re-skilling programme as initiated by the International Labour Organisation (ILO);
- (d) if so, the details thereof; and
- (e) the other recommendations made by the task force?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI KODIKUNNIL SURESH): (a) and (b) The Task Force on Domestic workers, set up in the Ministry of Labour and Employment in 2010, recommended for extension of Rashtriya Swasthya Bima Yojana (RSBY) to the domestic workers.

(c) and (d) One of the recommendations of the Task Force was that the skill land re-skill training program initiated by International Labour Organisation (ILO),